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**6th SGT UNIVERSITY**

**NATIONAL MOOT COURT COMPETITION, 2020**

**26th to 28th March, 2020**

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**About Us**

SGT University, approved by UGC, came into existence vide The Haryana Private Universities (Amendment) Act No. 8 of 2013 and opened its gates to all segments of the society under the parasol of Dashmesh Educational Charitable Trust, which was founded in 1999 as a nonprofit making body with the holy cause of propagating the message of Shree Guru Gobind Singh Ji, the great philosopher and social reformer that, “spread of learning is the best service to mankind.”



SGT University, nationally renowned for leadership in Medical and Health Sciences has established the Faculty of Law to promote profound scholarship and enlightened research in law, to provide highest quality professional legal education to face the new challenges and dimensions of the internationalization of legal profession. The vision of the Faculty of Law is to be “recognized nationally and globally for excellences in clinical legal education, community based out-reach programmes, socially relevant research and for honing up Lawyering, Arbitration, Mediation and Client Counseling Skills.”

An abode for continual activity and unrelenting vitality, the Faculty of Law offers a wide array of academic and extracurricular opportunities making every day a potential adventure for the students.

Address- SGT University, Budhera, Badli Road, Gurugram- 122505, Haryana, India
Contact No.-  0124-2278183/84/85, 1800 102 5661

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**RULES OF THE COMPETITION**

1. **Title**

6th SGT University National Moot Court Competition, 2020 (hereinafter referred as SGTU-NMCC, 2020) shall be held from 26th to 28th March, 2020 at SGT University, Gurugram.

1. **Language**

The language of the Competition shall be English.

1. **Eligibility Criteria**
* Students of 5 year integrated law degree programme & 3 year law degree programme studying in Colleges/ Universities, approved by the Bar Council of India, are eligible to participate in the SGTU-NMCC, 2020.
* Only one team can register from a particular College /University in the SGTU-NMCC, 2020. In case two registrations are received from the same college/ law school, the team which submits the letter first by Head/ Dean of the institution/ moot court committee, authorizing them to participate on behalf of the college / law school shall be entitled to participate and will be registered.
1. **Team Composition**
* Each team shall consist of two speakers and one researcher. The organizers will assign a Team Code to each team.
* Only those members of the team who are designated as speakers will be permitted to present oral arguments in the Competition.
* If a fourth member is brought by any team, he/she shall not be permitted to sit with or assist that team during the rounds.
1. **Registration**
* The participating teams shall fill the Registration Form (provided along with the Rules) and send it along with the prescribed fee of INR. 4,000 (Rupees Four thousand only).The Registration fee shall be sent through Demand Draft drawn in favour of “SHREE GURU GOBIND SINGH TRICENTENARY UNIVERSITY” payable at GURUGRAM, DELHI NCR.
* Scanned copies of the filled registration forms along with the scanned copy of the Demand Draft may be sent to sgtmoot2020@sgtuniversity.orgon or before **4.03.2020** (by 11:59 p.m.)
* The hard copies of duly filled-in Registration Form along with the Demand Draft is to be sent by Speed Post and must reach the following address by **7.03.2020**: **The Dean, Faculty of Law, SGT University, Gurugram-Badli Road, Gurugram (Haryana) – 122505**
* The team is required to submit two passport-size colored photographs of each member of the team along with the registration form (one photograph of each member to be affixed on the registration form and the second photograph of each member of the team shall be appended with the registration form).
* Each team shall be allotted a Team Code which will be communicated to them on or before **12.03.2020**. Apart from the Team Code, the name or logos of their Colleges/ Universities shall not be mentioned anywhere in any communication(s) addressed to the organizers or on the memorials.
1. **Written Submissions/ Memorials**

Each participating team must submit the soft copy of memorial for the Petitioner and the Respondent in PDF format, not later than 11:59 P.M (IST) on **15.03.2020** to sgtmoot2020@sgtuniversity.org all registered teams are required to bring four hard copies of each memorial, for Petitioner and the Respondent on **26.03.2020**.

* The teams shall not indicate their names or the name of their college / University on the memorials***.*** For allcommunication the allotted Team Code shall be mentioned. The Team Code allotted to all the teams shall be indicated at the top right corner of the memorial.
* All memorials submitted must confirm to the following guidelines and a team will attract negative marking for not adhering to the prescribed guidelines:-
1. Teams have to submit memorials for both the parties i.e. Petitioner and the Respondent before the Hon’ble Court.
2. All memorials must be in English, on A-4 size sheets with black ink and must be neatly bound. No plastic dividers should be used in the memorials.
3. The text font of the body of memorials must be in Times New Roman, size 12 with 1.5 line spacing. The font size of foot notes must be 10.
4. Each page must have one Inch margin on all sides. The memorial should not exceed 25 pages (not including the cover page) and shall at least consist of the following parts-
5. Cover page (coloured **Blue** for Petitionerand **Red** for respondent)
6. Table of Contents
7. Table of Abbreviations
8. Index of Authorities
9. Statement of Jurisdiction
10. Statement of Facts
11. Issues raised
12. Summary of Arguments
13. Arguments Advanced
14. Prayer
15. The Cover Page must contain –
16. Team Code in the upper right hand corner
17. The year of the competition
18. The name of the case
19. The party for which the written submission has been prepared
20. Name of the Court resolving the dispute
21. The Memorials must be prepared in the Blue Book citation (20th Edition) format.

**7. Scoring of Memorials**

* The memorials shall be checked by the panel of three judges. The scoring criteria for the memorials shall be as follows-

|  |  |  |
| --- | --- | --- |
| S.No | **Criteria**  | Max. Marks |
| 1 | Application of facts | 25 |
| 2 | Reasoning | 25 |
| 3 | Use of Authorities and Precedents | 25 |
| 4 | Understanding law and procedure |  15 |
| 5 | Presentation | 10 |
|  | Total  | 100 |

**8. Orientation**

There will be an Orientation Programme for all the participants on **26.03.2020** followed by a draw of lots and exchange of memorials.

**9. Oral Arguments**

* The Preliminary Round shall take place on **27.03.2020** and during this round each team shall have to argue for either side i.e. the Petitioner or the Respondent, on the basis of the results of draw of lots which shall be drawn by the Moot Court Committee of the Faculty of Law, SGT University.
* Each team shall be given 20 minutes to present their oral arguments, subject to a maximum of 12 minutes per speaker in the preliminary rounds. This shall include the pleadings and any rebuttal time if applicable. For the quarter finals and semi finals each team would get 30 minutes, subject to the maximum of 20 minutes per speaker. For the final round each team would get 40 minutes, subject to the maximum of 25 minutes per speaker.
* Judges at their discretion, may extend oral arguments time up to a maximum of 5 minutes per team.
* Rebuttal would be allowed only to the Petitioner. The Petitioner will have to specify the length of time they want to set aside for rebuttal, before beginning their oral arguments.
* If a team scheduled to take part in a round does not appear for 10 minutes after the scheduled start of the round, a walkover shall be declared in favour of the team present.
* At the end of the Preliminary Rounds, Top 16 teams shall qualify for the Quarter Finals. Top 16 teams shall be selected on the basis of marks. A team shall be credited with a “Win”, if its total marks in the respective session are higher than those of its opponent team.
* Preliminary rounds shall be succeeded by Quarter Final rounds. The Quarter Final rounds shall take place on **27.03.2020**. The side to be represented by a team shall be determined by draw of lots with the teams picking the lots after the completion of the Preliminary rounds. Top 4 teams of this round with the highest total scores shall qualify for the Semi-Final rounds.
* Quarter finals will be followed by Semi-Final rounds. The Semi Final rounds shall be held on **28.03.2020**. A team will be credited with a “Win” in the Semi-Finals if the total marks are higher than those of its opponent team. The side to be presented by the team shall be determined by the draw of lots with the teams picking the lots after the completion of Quarter-Final rounds.
* The Final round will be held on **28.03.2020**. A team will be credited with a “Win” in the Final if its total marks are higher than those of its opponent team.

**10. Evaluation Criteria for Oral Pleadings**

|  |  |  |
| --- | --- | --- |
| S.No | Evaluation Criteria | Maximum Marks |
| 1. | Memorial | 20 |
| 2. | Response to questions and Articulation | 20 |
| 3. | Use of Authorities and Precedents  | 20 |
| 4. | Reasoning in the application of Principles | 20 |
| 5. | Application of Facts | 10 |
| 6. | Advocacy skills and Court Etiquette | 10 |
|  | **Total** | **100** |

**11. Dress Code**

Participants must strictly adhere to the following Dress Code during the Competition-

**Girls:** White shirt, Black trousers/skirt, Black tie, Black coat and Black shoes.

**Boys:** White shirt, Black trousers, Black tie along with Black coat and Black shoes.

**Non adherence to the Dress Code shall result in disqualification from the Competition.**

**12. Scouting**

Teams shall not be allowed to observe the proceedings/submissions of any other team. Scouting is strictly prohibited.

**13. Awards**

1. Trophies for the Winners, Runner up, Best Speaker, Best Researcher, Best Memorial
2. Cash Prizes to be Won-

Winner Team -Rs.25, 000/-

Runner Up Team -Rs.15, 000 /-

Best Speaker -Rs.5, 000/-

Best Memorial -Rs. 5, 000/-

1. Certificate of Merit and Certificate of Participation

**Decision of the judges with regard to Declaration of Results shall be final and binding on all.**

**14. Accommodation**

Accommodation shall be arranged for all the teams by the organizers from -26th March, (9:00 am) till 28th March, 2020 (till lunch). Participants requiring accommodation to be arranged by the organizers should indicate the same in the space provided for in the travel details and accommodation Form.

All participants staying in the SGTU Campus or if accommodation is provided by the SGT University shall be subjected to the disciplinary rules of the SGT University.

The organizers reserve the discretion to amend these rules at any time prior to the inaugural of the Moot Court Competition. In case of any discrepancies or doubts regarding the Rules, the decision of the organizers shall be final and binding.

**Note:** All questions seeking clarifications on any issue arising out of the Moot Problem should be sent by **13.03.2020** to sgtmoot2020@sgtuniversity.org

**Participation Certificate shall be awarded to all the participants.**

**Moot Court Society:**

**Convener:**

**Ms. Yogita Jain**

**Assistant Professor, Faculty of Law**

**SGT University, Gurgaon**

**Mob:** 9667670996

**Co- Convener:**

**Ms. Nidhi**

**Assistant Professor, Faculty of Law**

**SGT University, Gurgaon**

**Mob:** 9799046094

**Executive Members:**

1. **Ms. Ruchi Gupta, Assistant Professor, Faculty of Law, SGT University, Gurgaon, Mob- 9873961407**
2. **Mr. Azad Singh, Assistant Professor , Faculty of Law ,SGT University, Gurgaon , Mob-**

**08708352488**

1. **Ms. Shraddha Oberoi, Assistant Professor, Faculty of Law, SGT University, Gurgaon**

**Student Coordinators:**

**1. Harmandeep Kaur- 9958510126**

**2. Khushal- 8448032748**

SGT University Contact: **0124-2278183-186**

**IMPORTANT DATES**

|  |  |  |
| --- | --- | --- |
| **S. No** | **Event** | **Date (Extended)** |
| **1** | Deadline for receiving soft copy of Registration form  | 4th March, 2020 |
| **2** | Deadline for receiving hard copy of Registration form  | 7th March, 2020 |
| **3** | Communication of confirmation of Team Codes to Registered Teams | 12th March, 2020 |
| **4** | Deadline for receiving queries seeking clarifications and Travel details of the Team | 13th March, 2020 |
| **5** | Issuance of clarifications on the queries | 14th March, 2020 |
| **6** | Deadline for submission of soft copy of the Memorials | 15th March, 2020 |
| **7** | Inaugural Ceremony; Draw of Lots for Preliminary Rounds | 26th March, 2020 From 12:00 P.M. |
| **8** | Preliminary Rounds | 27th March, 2020 From 10:00 A.M |
| **9** | Draw of Lots for Quarter Finals  | 27th March, 2020 at 12:00 P.M  |
| **10** | Quarter Final Rounds | 27th March, 2020 From 1:30 P.M. |
| **11** | Draw of Lots for Semi Finals | 27th March, 2020 at 3:30 P.M. |
| **12** | Semi Finals Rounds | 28th March, 2020 From 10:00 A.M onwards |
| **13** | Draw of Lots for Finals | 28th March, 2020 at 11:15 A.M  |
| **14** | Final Round | 28th March, 2020 at 11:30 A.M |
| **15** | Valedictory Ceremony | 28th March, 2020 From 2:00 to 2:45 P.M |

**FACULTY OF LAW, 6th SGT UNIVERSITY**

**NATIONAL MOOT COURT COMPETITION, 2020**

**26th to 28th March, 2020**

**Registration Form**

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 **Registration Form**

Full Name (Participating Institution): …………………………………………………………

Address:………………………………………………………………………………………………………………………………………………………………………..……………………………………………………………………………………

Mobile: ……………………………… Email : ……………………………………………….

Faculty In charge…………………………………………………………………

TEAM MEMBERS

**SPEAKER -1**

Name: …………………………………………Class & Semester: ………………………….

Sex (M/F/O): …………………………………..Mobile: ………………………………….

Email: …………………………………………………………………………………………

**SPEAKER -2**

Name:…………………………………………Class & Semester: ………………………….

Sex (M/F): ……………………………………. Mobile: ……………………………….

Email: …………………………………………………………………………………..

**RESEARCHER**

Name: …………………………………………Class & Semester: ………………………….

Sex (M/F): ……………………………………. Mobile: ……………………………….

Email: …………………………………………………………………………………..

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**SPEAKER 1 SPEAKER 2 RESEARCHER**

**DECLARATION**

We, the undersigned declare that the institution and its Team Members will abide by all the Rules of the Competition set out in the Rules and as notified to us from time to time throughout the period of the Competition. We also declare and confirm that all the information provided in the Registration Form is true and accurate.

We, the undersigned further declare that we shall be bound by the instructions of the Disciplinary Authorities and Rules of the SGT University and also its Hostel Authorities.

Signature: SPEAKER 1………………………………………………………

 SPEAKER 2………………………………………………………

 RESEARCHER…………………………………………………..

 FACULTY INCHARGE…………………………………………….

HEAD/DEAN OF SCHOOL

(SIGNATURE WITH INSTITUTION SEAL)

**Note**: One extra Passport size photograph of the participating student should be sent along with the registration form with the name of the student written on the back side of the photograph.

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**Travel & Accommodation Form**

A. TRAVEL DETAILS - ARRIVAL

Name of Participating University:………………………………………………………………

Mode of Travel (Air/Train/Bus/car):……………………………………………………………

Details (Flight No./Train No. With Coach/ Bus details)………………………………………

Date and time of Arrival………………………………………………………………………...

Whether Accommodation Required [Yes/No]…………………………………………………

If Yes; Number of Male and Female Members in the Team-

Male: ………….. Female:………………

B. TRAVEL DETAILS - DEPARTURE

Mode of Travel (Air/Train/Bus):…………………………………………………………….

Details (Flight No./ Train No. With Coach/ Bus details)……………………………………

Date and time of Departure…………………………………………………………………..

 **Signature of Team Members**